

Annexure - 7

Satra Properties (India) Ltd

Date of Commencement of CIRP- 03/08/2020

List of Creditors as on - 27/02/2024

List of Operational Creditors (Government Dues)

Sl.No.	Name of the Creditors	Government Department	Details of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set-off	Amount of Claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Gurantee	Whether related party?	% of voting share in COC,if applicable						
1	BSE LTD	BSE		1,611,880	1,611,880											
2	Central Depository Services (India) Limited	CDSL		88,500	88,500											
3	Assistant Commissioner of State Tax Mum-Vat Mahadev M Garvad	State tax-Vat		76,941,918	9,311,601								37,354,911	30,275,406	Note 1	
4	NATIONAL SECURITIES DEPOSITORY LTD	NSDL		137,706	137,706											
5	Deputy Commissioner, Circle-Works and Leasing Tax Commercial Tax Department Rajasthan	Deputy Commissioner (pankaj panwar)		138,170	138,170											
6	Arvind Ghuge	Service Tax		25,973,480	25,973,480											Note 2
7	Dr. Ashutosh Kumar Singh TDS	TDS		9,714,759	9,714,759											
8	Shravan Kumar	Service Tax		8,661,339											8,661,339	Note 3
9	Assistant Commissioner of Income tax- 3(1)(1) Mumbai	Income Tax		40,540,773											40,540,773	Note 3
	Total			163,808,525	46,976,096								37,354,911	79,477,518		

Notes on Claims

	Particulars
1	Email sent on 17/08/21 for clarification of claim amount, No response received
2	The GST Dept. has claimed interest for late payment of Service Tax and disallowed the CENVAT credit used in payment of Service Tax per proviso to Rule 4(1) of the CENVAT Credit rules, 2004 the same is admitted now.
3	Claimant has filed claim after 90days and after the submission of the Resolution plan to Hon'ble NCLT for approval.